

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**R.P. No. 18 of 2015 in IA No. 251 of 2015 in IA No. 187 of 2015 in Appeal No.  
21 of 2014 & IA No. 251 of 2015**

**Dated: 2<sup>nd</sup> March 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**Indian Wind Energy Association & Anr.**

**.... Appellant/Review Petitioner**

**Versus**

**Gujarat Electricity Regulatory Commission & Ors.**

**.... Respondent (s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Hemant Singh  
Ms. Sikha Ohri  
Mr. Matrugupta Mishra

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1  
Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R-8 to R-9  
Mr. Ruchir Mishra &  
Mr. Sanjeev Saxena for Res. No. 10

**ORDER**

List the matter on **05.04.2016.**

**(T. Munikrishnaiah)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**